## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:683 ANSWERED ON:03.08.2011 REVIEW OF RR POLICY Majhi Shri Pradeep Kumar

## Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to review the rehabilitation and resettlement policy for acquisition of land for coal mining in the country;
- (b) if so, the details thereof; and
- (c) the time by which such review will be completed?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a)&(b): Yes, Sir. To review the R&R Policy of Coal India Limited, a committee with representatives of State Governments, Coal companies and relevant Central Ministries has been constituted by the Ministry of Coal. The Committee will suggest improvements in the present R&R Policy of CIL so as to meet the reasonable aspirations of the project affected persons within available resources of the coal companies.
- (c): The Committee has been asked to submit its report within three months of the date of its constitution.